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Minister of State in the Ministry of Home Affairs and he said that he was looking into the question.

Shri S. C. Samanta: I wanted to know whether any recommendation was made by the Conference; the hon. Minister has not answered that point.

Dr. K. L. Shrimali: Yes, Sir recommendations have been made.

Shri Mahendra Pratap: May I know whether the Government have allowed......

Mr. Speaker: Order, order. We will go to the next question.

Steel Re-rolling Mills

*202. Shri Warlor: Will the Minister of Steel, Mines and Fuel be pleased to state whether Government propose to establish the Steel Rerolling Mills contemplated under the Second Five Year Plan?

The Minister of Steel, Mines and Fiel (Sardar Swaran Singh): Under the Second Five Year Plan, there is no proposal to establish any new rerolling mill in the public sector. When the three new integrated steel plants are built and the expansion of the two steel plants in the private sector is completed, the re-rolling industry will be able to get more tonnage of billets. The question as to whether new re-rolling Mills should be established will be considered in the light of the circumstances then prevailing.

Shri Tangamani: May I know if there is at least a proposal to help the expansion of the steel re-rolling mills already existing; for example, the steel re-rolling mill in Nagapattinam in Madras State?

Sardar Swaran Singh: I cannot answer with regard to a particular rerolling mill but, according to the information in possession of the Government, the capacity at the moment is lying idle and the intention will be, except in certain exceptional cases, to utilise that capacity before starting new mills or even permitting the expansion of the existing re-rolling mills.

Shrimati Tarkeshwari Sinha: May I know how many State Governmentshave so far sent proposals to start rerolling mills in the private sector in their respective States, and how many proposals have been sanctioned by the Government of India?

Sardar Swaran Singh: Actually, Sir, almost all the State Governments, if my memory helps me, have been pressing the claims of private applicants for establishing re-rolling mills. But, the difficulty arises with regard to the availability of the material which is utilised by these re-rolling mills. A Committee had been constituted in this connection which has submitted a report, and the entire matter is under examination.

श्रो रघुनाय तिह : मैं यह जानना चाहता हूं कि पंजाब मैं री रोलिंग मिल्स को तादाद करीब देश को एक तिहाई है जब कि बिहार और भान्ध्र में उनको संस्था केवल २ है, तो क्या इस बात की कोशिश भ्रापके द्वारा होगी कि उन प्रान्तों में जहाँ पर री रोलिंग मिल्स नहीं हैं, भाप वहाँ री रोलिंग मिल्स दें ?

सरदार स्वर्श सिंह : इसके मुताल्लिक में बर्ज कर रहा हू कि एक कमेटा बनाई गई था जिसने रिपोर्ट दी है । उस रिपोर्ट पर ग़ौर किया जा रहा है बौर उसको देखने के बाद ही मैं कह सकता हूं कि किसी नई जगह री रोलिंग मिल्स कायम करने का इजाजत दी जा सकता है या नहीं।

Shri Ramanathan Chettiar: Sir, may I put one question?

Mr Speaker: No more questions, wewe will go to the next question.

शाबुका के बादिवासी

- २०३० भी असर सिंह डासर : क्या गृह कार्य मंत्री यह बताने को क्रुना करेंगे कि:
- (क) क्या यह सच है कि झाबुधा और बार जिलों के झादिवासी भूखे मर रहे हैं और

(स) यदि हो, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

गुर-कार्य जामंत्री (श्रीमत्री आस्वा) :

- (क) जी नहीं :
- (ख) प्रश्न ही नहीं उठता।

An Hon. Member: It may be read in English also.

Mr. Speaker: Yes.

Sharimati Alva; (a) No.

(b) Does not arise.

श्री असः तिह डास : वया सरकार की इस बात क. जानकारी है कि मध्य प्रदेश के झाबुशा छीर भार भाग में भवनरी फैन रही है ?

Shrimati Alva: There may scarcity of foodgrains and the prices might have gone high, but there is no starvation

Controller of Coal Accounts

*264. Shrimati Ila Palchoudhury: Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that the office of the Controller of Coal Accounts at Calcutta has been closed from 1st May, 1957; and
 - (b) if so the reasons therefor?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b), Yes, Sir. The accounting work of the Collieries, hitherto done by the Controller of Coal Accounts, has been taken over from the 1st May, 1957 by the National Coal Development Corporation (Private) Limited.

Shrimati Ila Palchoudhuri: In view -of the fact that out of the 250 employees whose services have been transferred to the National Coal Development Corporation (Private) Limited in Ranchi, 200 who were appointed before 1st of May have the coption of returning to the parent body

whereas the rest have not may I know what is the Government's policy about the rest?

Shri B. R. Bhagat: About 52 persons who were appointed on and after 2nd May, 1955 had been warned at the time of appointment that their services were liable to be transferred to any organisation which might take over the management of the Government collieries and, therefore, they do not have that option.

Shrimati Ila Palchoudhuri: May I know whether when this sort of option is not there, it has been resulting in a lot of discontentment among those people, and may I know what the Government propose to do about this?

Shri B. R. Bhagat: They have been absorbed in various Accounts and Audit Offices. So, there is no cause for any discontentment or anything of that sort.

Grant of Compensatory Allowance

*205. Shri Hem Barua: Shri Achal Singh:

Will the Minister of Finance be pleased to state whether Government have der 'ed to grant Assam Compensatory Allowances to the Central Government employees throughout Assam?

The Deputy Minister of Finance (Shri B. R. Bhagat): No. Sir. matter is under examination.

Shri Hem Barua: May I know why the special allowances which were paid at 25 per cent of the salary, subject to a minimum of 30 per cent, to the post and telegraph workers of Dibrugarh, Manipur, etc. in Assam and in those hilly areas, up to 1947, withdrawn? What are the reasons for the withdrawal? May I know whether the Government have taken the realities into account, namely, that the food prices in those areas are very high?